

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 141-149/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

HARI PRASAD & ORS.

Respondent(s)

Date : 12-12-2018 These appeals were called on for hearing today.

For Appellant(s)

Mr. Kamlendra Mishra, AOR
Mr. Ajay Kumar Pandey, Adv.

For Respondent(s)

Mr. Pradeep Misra, AOR

Ms. Vanshaja Shukla, AOR
Mr. T. Mahipal, Adv.
Mr. Suraj Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Four weeks' time is given to respondent Nos.3, 5 and 7 to file counter affidavit.

Ld. Counsel for respondent Nos. 2 and 6 submits that he wants to file fresh vakalatnama. He may file the same, as per rules. Four weeks' time is given to file counter affidavit.

Service of notice is complete qua respondent No. 4 but no one has entered appearance on his behalf.

High Court reported that respondent No.1 has expired. Ld. Counsel for appellant shall within a period of four weeks' file death certificate.

List again on 12.2.2019.

RAJESH KUMAR GOEL
Registrar